Statement Power projects of Gujarat pending for Government Approval

SI. No. Name of Scheme	Capacity (MW)
1 Kutch Lignite Extension	lx 70
	4x 500 -f 2 x 500
3 Combined Cycle Power Plant at Utran	123
4 Combined Cycle TPS based on Gandhar Field Gas (Bharuch District)	ceo
5 Gas based combined cycle power project in South Saurashtra near	
6 Simultaneous Cycle Gas Based Power Station at	99

# Maharashtra)

### Transmission and distribution losses

# 1216. SHRI CHIMANBHAI MEHTA:

# SHRI JITENDRABHAI LABHSHANKER BHATT:

Will the Minister of ENERGY be pleased to state:

- (a) what are the present Statewise transmission and distribution losses in the supply of electricity;
- (b) what are the factors responsible for these losses;
- (0) what are the comparative figures of Statewise plant load factor during the last three years; and
- whether the power tariff is 'highest'in Gujarat State; if so whatare ' the details regarding the tarifffor industrial, agricultural and domestic sectors for different States?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) The Statewise transmission and distribution losses for the year 1986-87 is given in the attached Statement I (See below).

- (b) The major factors responsible for these losses are: -
  - (i) Weaknesses in the sub-trans-mission and distribution systems.
  - (ii) Low power factor operation of the grid networks due to inadequate reactive compensation,
  - (iii) Increase in rural electrification which has led to setting up of long low voltage distribution networks.
  - (iv) Weaknesses in energy accounting system and theft of electricity.
- (c) The comparative figures of illant load factors of State Electricity Boards during the last 3 years is given in the attached Statement II (See below).
  - (d) No. Sir.

# Statement-I

State Electricity Board Department	Percentage T&D losses including unaccounted
	merading unaccounted

commercial losses (such as pilferage etc.)

1986-87 (Provisional Projections)

1. Haryana	20. 62
2. Himachal Pradesh	2101
3, Jammu & Kashmir	33 50
4. Punjab	17. 01
5. Rajasthan	23. 94
6. Uttar Pradesh	20. 04
7. Gujarat	24. 00
•8. Madhya Pradesh	2076
9. Maharashtra	14. 46
10. Goa	19. 02
11. Andhra Pradesh	18-48
12. Karnataka	22. 19
13Kerala	27. 50
15. 9Whar	2205
16. Orissa	22. 00
17. Sikkim	19. 60
	23. 16
19. Assam	20. 99
20. Manipur	37. 10
21. 'Meghalaya	10. 35
22. Nagaland	24-12
23. Tripura	29. 50
24. Arunachal Pradesh	35. 00
25. Mizoram	48. 07

183

# Statement-II Plant Load Factor of the State Electricity Boards PLF (%)

Nam	e of the State Electricity Board	1985-86	1986-87 (Ap	1987-88 Feb. )
1.	Haryana	32. 8	33. 8	40. 2
2.	Rajasthan	57. 5	54. 8	70. 7
3.	Punjab	58. 9	68.3	72. 7
4.	Uttar Pradesh	37 3	40 8	46 7
5.	Gujarat	53. 2	54 0	59. 3
6.	Maharashtra	54-8	50. 7	56 4
7.	Madhya Pradesh	53. 3	53.8	52. 8.
8.	Andhra Pradesh	64 8	69. 7	75.8
9.	Tamil Nadu	56. 5	64. 7	68. 1
10.	Karnataka.	33. 5	45. 6	62. 6
11.	Bihar	34. 1	33. 3	32-2
12.	Orissa	31. 7	31.7	32-5
13.	West Bengal	40. 5	418	38 5
14.	Assam	27. 5	18. 5	31 0

### Licence for manufacturing explosives

1217. SHRI A. G. KULKARNI; Will the Minister of INDUSTRY be pleased to state:

(a) whether any industrial licence has been. given to manufacture explosives for domestic purpose in collaboration with Bofors of Sweden and if so, what are the products maunfac-tured and the scope of technical collaboration.

Ob) whether the company is professionally managed corporate body under the guidance of the Board; and

(c) whether any foreign nationals are Members of the Board alongwith Indians and the names of all on the Board of Directors?

THE MINISTER OF STATE IN THE DEPARTMENT OF **INDUSTRIAL** DEVELOPMENT IN THE MINISTRY OF **INDUSTRY** (SHRI ARUNA-" CHALAM): (a) Two companies who hold Industrial Licence for the manufacture of explosives, viz Mis. Tamil Nadu Industrial Explosives Limited. Vellore and M[s. Nobel Explochem, Nagpur, have been given approval for foreign collaboration with M'|s. AB Bofors Nobel Chematur, Sweden. In both cases the collaborator has offered know-how for the manufacture of Nitro Glycerine based explosives.

(b) and (c) Both the companies have Board of Directors. The names and nationalities of the members of both the Boards of Directors are in the statement attached herewith.